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THE MINISTER OF STATE IN THE MINISTRV OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY): (a) Yes, Sir; for some of the students of Delhi secured Ist Division marks in pre-medical but did not get admission in medical colleges, in Delhi.

(b) The proposal of Delhi Administration to start a second shift in the Maulana Azad Medical College was considered by the Delhi University. The University has not found the proposal feasible on academic grounds. However, another proposal to raise the number of seats in the Lady Hardinge and Maulana Azad Medical Colleges is still under consideration.

INDIA AND THE S.D.R. SCHEME OF THE L.M.F.

- 1123. DR. K. MATHEW KURIAN: Will the Minister of FINANCE be pleased to state:
- (a) whether it is a fact that the International Monetary Fund has included India in the designation plan for the quarter beginning on July 7, 1970 under which India would be called upon to accept Special Drawing Rights (SDRs) from a country designated by the International Monetary Fund and to provide in exchange convertible currency:
- (b) if so, the extent of India's liability in this regard; and
- (c) whether in view of the continued balance of payments problem of the country, the Government of India considers the share of designation plan for India, as determined by the International Monetary Fund, as appropriate?

THE MINISTER OF REVENUE AND EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI VIDYA CHARAN SHUKLA): (a) Yes, Sir. Under the Special Drawing Rights Scheme, the I.M.F, has included India among the 25 countries in the designation plan for the quarter which commenced from July 7, 1970. Countries included in the plan can be called upon to provide convertible currencies up to specified limits in exchange for SDRs.

(b) The limit up to which India can be asked to provide convertible currency in exchange for SDRs during the quarter is \$14 million. The actual amount of convertible currency so far provided is §1.5 million.

(c) In designating countries, the I.M.F. aims at promoting a balanced distribution of SDRs among the participants with reference to the ratio of the holding of SDRs to total Reserves. India's share of \$14 million has been determined by the I.M.F, on the basis of her present balance of payments and reserves position. The SDRs obtained in exchange for convertible currency will be part of our reserves and can be used by India to obtain foreign exchange whenever necessary.

to Questions

विदेशी मुद्रा की भारत में तस्करी

- 1124. श्री नवल किशोर: क्या विशा मंत्री यह बताने की कृपा करेंगे कि:
- (क) क्या यह सच है कि विदेशों में रहने वाले भारतीय प्रतिवर्ष करोड़ों रुपये के मूल्य की विदेशी मुद्रा चोरी-छिपे भारत लाते हैं;
- (ख) क्या सरकार को इस बात की भी जानकारी है कि पाकिस्तान प्रपने उन नागरिकों को पाकिस्तान में विदेशी मुद्रा लाने पर विदेशी मुद्रा की सरकारी विनिभय दर के अतिरिक्त बोनस भी देता है; भौर इस प्रकार बहुत माला में विदेशी मुद्रा कमाता है;
- (ग) क्या सरकार का विचार विदेशों में रहने वाले भारतीयों तथा ग्रन्थ भारतीयों द्वारा भारत में विदेशी मुद्रा लाने पर विदेशी मुद्रा की सरकार विनिमय दर के ग्रतिरिक्त कुछ निश्चित बोनस देने का है; शौर
- (घ) यदि हां, तो कब से और यदि नहीं तो इसके क्या कारण हैं?

SMUGGLING OF FOREIGN EXCHANGE INTO INDIA

- 1124. SHRI NAWAL KISHORE: Will the Minister of FINANCE be pleased to state:
- (a) whether it is a fact that Indians living abroad are smuggling foreign exchange valued at crores of rupees into India every year;
- (b) whether Government are also aware that the Government of Pakistan are allowing additional bonus over the official rate of foreign exchange to those of its citizens who bring foreign exchange into Pakistan thus earning a handsome amount of foreign exchange:
 - †[] English translation.